

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH ,
CHANDIGARH .**

14.MA 060/01223/2014 IN O.A. No.060/00293/2014

(MANJIT SINGH VS. UOI)

15.09.2014

Present: Ms. Jyoti Chduahry, counsel for the applicant in MA
Mr. Shailendra Sharma, counsel for the respondents.

1. MA No.060/01223/2014 in OA No.060/00293/2014 has been filed seeking extension of time for compliance of the order dated 25.07.2014.
2. Learned counsel for the applicant in OA has no objection to the MA for extension of time.
3. Hence, for the reasons stated in the MA the same is allowed.

RS
(RAJWANT SANDHU)
MEMBER (A)

'sv'